

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No.349/2005 In O.A. No.899/2004

New Delhi this the 6th day of October, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A) Hon'ble Mrs. Meera Chhibber, Member (J)

Ram Prakash Sharma, S/o late Shri HubbLal Sharma, Working in the O/o M/o Rural Development, Room No.565 (B), Krishi Bhawan, New Delhi-110001.

-Applicant

(By Advocate: Shri Gigi Poppachhan, proxy for Shri A.K. Trivedi)

Versus

Dr. P. Bhattacharya,
Director,
National Bio Fertilizer,
Development Centre 204-B, CGO-II
Kamla Nehru Nagar,
Ghaziabad (UP)

-Respondent

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Learned proxy counsel for applicant stated that Tribunai's orders have been stayed by the Hon'ble High Court. C.P., as such, is dropped and notice to the respondent is discharged with liberty to the applicant to revive the same, if necessary as and when the High Court's orders on the Writ Petition are available.

(Meera Chhibber) Member (J)

CC.

(V.K. Majotra) Vice Chairman (A)

6/10/05